IN THE CNETRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR Date of order: 24.05.2000

CP No. 31/99 (OA No.145/96)

with

MA No.208/99 (CP No.31/99)

Hari Narain B. S/o Shri Bhagwan Sahai, aged about 45 years, working on the post of Shunting Master, Railway Station, Western Railway, Jaipur.

.. Petitioner

Versus

- 1. Shri V.D.Gupta, General Manager, Western Railway, Headquarter Office, Churchgate, Mumbai.
- Shri Sunil Kumar, Divisional Safety Officer, Western Railway, Divisional Railway Manager's Office, Jaipur.
- 3. Shri Dhiri Singh, Station Manager, Western Railway, Jaipur Railway Station, Jaipur.

.. Respondents

None present for the petitioner

CORAM:

Hon'ble Mr. Justice B.S.Raikote, Vice Chairman Hon'ble Mr. N.P.Nawani, Administrative Member

ORDER

Per Hon'ble Mr. Justice B.S.Raikote, Vice Chairman

This Contempt Petition is filed complaining the disobedience of the order of this Tribunal dated 11.9.1996 passed in OA No.145/96. This Contempt Petition has been filed on 2.7.1999. Under Section 20 of the Contempt of Courts Act, one year's limitation is prescribed and in this view of the matter, this Contempt Petition is barred by limitation being filed after more than 2½ years. Section 5 of the Limitation Act is not applicable and, therefore, the question of condoning the delay would not arise. In these circumstances, we pass the order as under:-

"The Contempt Petition is dismissed as barred by limitation. MA No. 208/99 is accordingly disposed of as not being maintainable".

(N.P. NAWANI) Adm. Member (B.S.RAIKOTE) Vice Chairman

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